

Self appraisal report for Year (2022-23)

Auditor Agency: Dr B K Pandey

Ministry Name: Ministry of Finance

Department Name: Department of Financial Services

Public Authority Name: Pension Fund Regulatory and Development Authority

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation, functions and duties [Section 4(1)(b)(i)]							
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://www.pfrda.org.in/index1.cshhtml?lsid=218	Fully Met	1.28	Fully Met
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://www.pfrda.org.in/myauth/admin/showimg.cshhtml?ID=2608	Fully Met	1.28	Fully Met
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://www.pfrda.org.in/writereaddata/links/subscribercharacter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf	Fully Met	1.28	Fully Met
1.1.4	Function and duties	Fully Met	1.28	1.28	https://www.pfrda.org.in/mya	Fully Met	1.28	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					uth/admin/showimg.cshtml?ID=1017			
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2608	Fully Met	1.28	Fully Met
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/ Commissions constituted from time to time have been dealt	Fully Met	1.28	1.28	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1017	Fully Met	1.28	The details of committees and commissions constituted from time to time may be provided
1.2	Power and duties of its officers and employees[Section 4(1) (b)(ii)]							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1018	Fully Met	1.54	Fully Met
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716	Fully Met	1.54	Fully Met
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=716	Fully Met	1.54	Fully Met

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1.2.4	Exercised	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=716	Fully Met	1.54	Fully Met
1.2.5	Work allocation	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2609	Fully Met	1.54	Fully Met
1.3	Procedure followed in decision making process [Section 4(1)(b)(iii)]							
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	Fully Met
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	Fully Met
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2132	Fully Met	1.54	Fully Met
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	The page must be revisited for more clarity
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2211	Fully Met	1.54	Fully Met

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					rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2211			
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]							
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?Isid =69	Fully Met	1.54	More in depth information needs to be provided
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?Isid =69	Fully Met	1.54	Fully Met
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?Isid =69	Fully Met	1.54	Fully Met
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?Isid =69	Fully Met	1.54	Fully Met
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	https://www.pf rda.org.in/inde x1.cshtml?Isid =177	Fully Met	1.54	Fully Met
1.5	Rules, regulations, instructions manual and records for discharging functions[Section 4(1)(b)(v)]							
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://www.pf rda.org.in/inde x1.cshtml?Isid =69	Fully Met	1.92	Fully Met
1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://www.pf rda.org.in/inde	Fully Met	1.92	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					x1.cshtml?Isid=69			
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://www.pfrda.org.in/index1.cshtml?Isid=69	Fully Met	1.92	Fully Met
1.5.4	Transfer policy and transfer orders	Not Applicable	0	0	empty	Not Applicable	0	NA
1.6	Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]							
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=1022	Fully Met	3.85	Fully Met
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=1022	Fully Met	3.85	Fully Met
1.7	Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2604	Fully Met	0.96	Fully Met
1.7.2	Composition	Fully Met	0.96	0.96	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2604	Fully Met	0.96	Fully Met
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://www.pfrda.org.in/index1.cshtml?Isid	Fully Met	0.96	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					=1757			
1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=517	Fully Met	0.96	Fully Met
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=517	Fully Met	0.96	Fully Met
1.7.6	Whether their meetings are open to the public?	Fully Met	0.96	0.96	https://www.pfrda.org.in/index1.cshtml?Isid=1113	Fully Met	0.96	Fully Met
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	https://www.pfrda.org.in/index1.cshtml?Isid=1113	Fully Met	0.96	Fully Met
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://www.pfrda.org.in/index1.cshtml?Isid=1113	Fully Met	0.96	Fully Met
1.8	Directory of officers and employees[Section 4(1) (b) (ix)]							
1.8.1	Name and designation	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2612	Fully Met	3.85	Fully Met
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://www.pfrda.org.in/myaauth/admin/sho	Fully Met	3.85	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					wimg.cshtml?ID=2612			
1.9	Monthly Remuneration received by officers & employees including system of compensation[Section 4(1) (b) (x)]							
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=2567	Fully Met	3.85	Fully Met
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=2567	Fully Met	3.85	Fully Met
1.10	Name, designation and other particulars of public information officers[Section 4(1) (b) (xvi)]							
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=2582	Fully Met	3.85	Fully Met
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=2582	Fully Met	3.85	Fully Met
1.11	No. Of employees against whom Disciplinary action has been proposed/ taken(Section 4(2))							
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Not Applicable	0	0	empty	Partially Met	1.93	The information about disciplinary action may be provided and in case there

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Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Fully Met
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Fully Met
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Fully Met
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2615	Fully Met	10.00	Fully Met
2.1.5	Report on disbursements made and place where the related reports are available	Not Applicable	0	0	empty	Not Applicable	0	NA
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)							
2.2.1	Budget	Not Applicable	0	0	empty	Partially Met	8.34	Information must be given
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Not Applicable	0	0	empty	Partially Met	8.34	Partially Met
2.2.3	Information related to procurements- (a)	Fully Met	16.67	16.67	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=2615	Fully Met	16.67	Fully Met

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	Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.				rda.org.in/tenders.cshtml			
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]							
2.3.1	Name of the programme of activity	Fully Met	6.25	6.25	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=1935	Fully Met	6.25	Fully Met
2.3.2	Objective of the programme	Fully Met	6.25	6.25	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=1935	Fully Met	6.25	Fully Met
2.3.3	Procedure to avail benefits	Fully Met	6.25	6.25	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=1935	Fully Met	6.25	Fully Met
2.3.4	Duration of the programme/ scheme	Fully Met	6.25	6.25	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=1935	Fully Met	6.25	Fully Met
2.3.5	Physical and financial targets of the programme	Fully Met	6.25	6.25	https://www.pfrda.org.in/myaauth/admin/showimg.cshtml?ID=1935	Fully Met	6.25	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					wimg.cshtml?ID=1935			
2.3.6	Nature/ scale of subsidy /amount allotted	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=1935	Fully Met	6.25	Fully Met
2.3.7	Eligibility criteria for grant of subsidy	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=1935	Fully Met	6.25	Fully Met
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Fully Met	6.25	6.25	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=1935	Fully Met	6.25	Fully Met
2.4	Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Fully Met	25	25.00	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=2616	Fully Met	25.00	Fully Met
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	0	empty	Not Applicable	0	NA
2.5	Particulars of recipients of concessions, permits of authorizations granted by the public authority[Section 4(1) (b) (xiii)]							
2.5.1	Concessions, permits or authorizations granted by public authority	Fully Met	25	25.00	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=1936	Fully Met	25.00	Fully Met
2.5.2	For each concessions, permit or authorization	Fully Met	25	25.00	https://www.pfrda.org.in/myauth/admin/showwimg.cshtml?ID=1936	Fully Met	25.00	Fully Met

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	granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations				rda.org.in/mya uth/admin/sho wimg.cshtml?l D=1936			
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]							
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	https://www.pf rda.org.in/inde x1.cshtml?lsid =65	Fully Met	50.00	Fully Met
Total			232	232		265	248	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation thereof [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]							
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://www.pf rda.org.in/inde x1.cshtml?lsid =69	Fully Met	12.50	Fully Met
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	NA
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	NA

[illegible]

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://www.pfrda.org.in/index1.cshtml?Isid=15	Fully Met	50.00	Fully Met
3.4	Form of accessibility of information manual/ handbook[Section 4(1)(b)]							
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030	Fully Met	25.00	Fully Met
3.4.2	Information manual/handbook available in Printed format	Not Applicable	0	0	empty	Partially Met	12.50	Partially Met
3.5	Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]							
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://www.pfrda.org.in/index1.cshtml?Isid=854	Fully Met	25.00	Fully Met
3.5.2	List of materials available At a reasonable cost of the medium	Not Applicable	0	0	empty	Not Applicable	0	NA
Total			113	113		138	125	
4	E-Governance							
4.1	Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]							
4.1.1	English	Fully Met	14.29	14.29	https://www.pfrda.org.in/index1.cshtml?Isid=854	Fully Met	14.29	Fully Met
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	https://www.pfrda.org.in/index1.cshtml?Isid=854	Fully Met	14.29	Fully Met
4.2	When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]							
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://www.pfrda.org.in/index1.cshtml?Isid=854	Fully Met	28.57	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					rda.org.in/index1.cshtml?Isid=854			
4.3	Information available in electronic form[Section 4(1)(b)(xiv)]							
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030	Fully Met	9.52	Fully Met
4.3.2	Name/ title of the document/record/ other information	Fully Met	9.52	9.52	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030	Fully Met	9.52	Fully Met
4.3.3	Location where available	Fully Met	9.52	9.52	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1030	Fully Met	9.52	Fully Met
4.4	Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]							
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031	Not Met	0	Not Metioned in the given URL
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031	Fully Met	7.14	Fully Met
4.4.3	Working hours of the facility	Fully Met	7.14	7.14	https://www.pfrda.org.in/mya	Fully Met	7.14	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					uth/admin/showimg.cshtml?ID=1031			
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=1031	Fully Met	7.14	Fully Met
4.5	Such other information as may be prescribed under Section 4(i) (b)(xvii)							
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://www.pfrda.org.in/index1.cshtml?Isid=177	Fully Met	3.57	Fully Met
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2583	Fully Met	3.57	Fully Met
4.5.3	List of completed schemes/ projects/ Programmes	Not Applicable	0	0	empty	Not Applicable	0	NA
4.5.4	List of schemes/ projects/ programme underway	Not Applicable	0	0	empty	Not Applicable	0	NA
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Not Applicable	0	0	empty	Not Met	0	The relevant details may be provided
4.5.6	Annual Report	Fully Met	3.57	3.57	https://www.pfrda.org.in/index1.cshtml?Isid=65	Fully Met	3.57	Fully Met
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://www.pfrda.org.in/index1.cshtml?Isid=246	Fully Met	3.57	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	Fully Met	3.57	3.57	https://www.pfrda.org.in/writereaddata/links/subscribercharter1_compressedcde06104-b1ac-4127-8b68-7761c9faa508.pdf	Partially Met	1.79	Not mentioned in the given URL.
4.6	Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR dt. 15.04.2013]							
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2583	Fully Met	14.29	Fully Met
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://www.pfrda.org.in/myauth/admin/showimg.cshtml?ID=2583	Fully Met	14.29	Fully Met
4.7	Replies to questions asked in the parliament[Section 4(1)(d)(2)]							
4.7.1	Details of questions asked and replies given	Not Applicable	0	0	empty	Not Met	0	Link of the parliamentary question answers related to PFRDA may be provided
Total			161	161		193	152	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]							
5.1.1	Name & details of - (a) Current CPIOs & FAAs,	Fully Met	20	20.00	https://www.pfrda.org.in	Fully Met	20.00	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	(b) Earlier CPIO & FAAs from 1.1.2015				rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2582			
5.1.2	Details of third party audit of voluntary disclosure -(a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2407	Fully Met	20.00	Fully Met
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	Fully Met	20	20.00	https://www.pf rda.org.in/mya uth/admin/sho wimg.cshtml?l D=2238	Fully Met	20.00	Fully Met
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Not Applicable	0	0	empty	Not Met	0	Consultancy committee of key stake holders for advice on Suo moto disclosure must be constituted
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Not Applicable	0	0	empty	Not Met	0	Committee of PIOs/FAAs must be constituted
Total			60	60		100	60	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain	Fully Met	25	25.00	https://www.pf rda.org.in/inde	Fully Met	25.00	Fully Met

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	information				x1.cshtml?lsid=404			
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Publ							
6.2.1	Whether STQC certification obtained and its validity	Not Applicable	0	0	empty	Partially Met	6.25	The certificate may be obtained and displayed on the website
6.2.2	Does the website show the certificate on the Website?	Not Applicable	0	0	empty	Partially Met	6.25	The certificate must be visible on the website
Total			25	25		50	38	
Grand Total			665	665		836	705	